

8. Soil conservation should continue to be a priority programme but project funds should not be used for giving loans. A proper land use policy should be developed.

9. There should be closer linkage among different development programmes in the rural sector.

10. There should be exclusive arrangements for implementing the Programme in different districts.

11. There should be regular evaluation of (a) specific programme activities in different projects, and (b) the entire programme in a project by State Governments. At the State level, implementation should be regularly monitored and efforts made to quantify achievements in different sectors. State Governments should constitute teams of experienced personnel of the relevant disciplines to formulate schemes for different project areas and spell out of the details of implementation.

12. Under the DPAP, allocations may continue to be made at the rate of Rs. 15 lakhs per block. The expenditure should continue to be shared equally between the Union and State Governments.

#### **Retrenchment of Contract Labour in Rourkela Steel Plant**

1715. SHRI BASUDEB MOHAPATRA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the Public Sector Rourkela Steel Plant has recently been held guilty by the State labour officials of illegally retrenching a large number of contract labourers; and

(b) if so, what are the reasons of such retrenchments and the action taken by the Steel Authority of India Ltd. in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE

MINISTRY OF STEEL AND MINES  
(SHRI YOGENDRA MAKWANA)  
(a) No, Sir.

(b) Does not arise.

#### **Promotion of Tourism in Orissa**

1716. SHRI BASUDEB MOHAPATRA: Will the Minister of TOURISM be pleased to state:

(a) what steps the Central Government have taken to promote tourism in Orissa during the year 1988-89; and

(b) how many tourist centres and Yatri Niwases are proposed to be set up in Orissa during the year 1988-89?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI GIRIDHAR GOMANGO): (a) and (b) The Central Ministry of Tourism does not allocate funds Statewise but schemewise for development of tourism infrastructure in the States. The Ministry has received proposals from the Government of Orissa for financial assistance for tourism projects during 1988-89. These would be taken up by the Ministry for financial sanction subject to merits of the proposals, availability of funds and inter-se priorities. No Yatri Niwases are proposed to be set up in Orissa during 1988-89 as the two Yatri Niwases already sanctioned. One each at Konark and Satpada, are yet to be completed.

#### **Winding up of the National Council for Safety in Mines**

1717. SHRI GAYA CHAND BHUYAN: Will the Minister of LABOUR be pleased to state:

(a) whether there is any proposal under Government's consideration to wind up the National Council for Safety in Mines;

(b) if so, what are the reasons therefor;